	A	B	C	D	E	F	G	H	I	J	K	L	M	N
1	**Unsecured Financial Creditors of Bansi Pulp and Paper Mills Private Limited as on 06/07/2026**													
2	**Sr. No.**	**Name of Creditor**	**Principle Amount Claimed (a)**	**Interest Amount Claimed (b)**	**Any Other Amount/Charges Claimed (c)**	**Total Amount Claimed (d)=(a)+(b)+(c)**	**Principle Amount Admitted (e)**	**Interest Amount Admitted (f)**	**Any Other Amount/Charges Admitted (g)**	**Total Amount Admitted (h)=(e)+(f)+(g)**	**Amount under verification**	**Security Interest**	**Remarks**	**Percentage Holding in CoC**
3	1	HDFC Bank Ltd	21,43,90,681	2,24,89,067	-	23,68,79,748	21,43,90,681	2,24,89,067	-	23,68,79,748	-	Nil	Note 1	90.20
4	2	SVC Co-operative Bank Ltd	58,73,975		-	58,73,975	58,73,975	-	-	58,73,975	-	Nil	Note 2	2.24
5	3	Shree Swami Dayanand Spinners Pvt Ltd	21,65,394	19,45,959	-	41,11,353	21,65,394	-	-	21,65,394	19,45,959.00	Nil		0.82
6	**4**	**Total**	**22,24,30,050**	**2,44,35,026**	**-**	**24,68,65,076**	**22,24,30,050**	**2,24,89,067**	**-**	**24,49,19,117**	**19,45,959**	-		**93.26**
7	**Note 1: The said claim has been bifurcated based on the documents shared by the creditor. However, the bifurcation is subject to revision upon receipt and verification of the detailed claim workings. Note 2: The amount has been admitted in accordance with the claim submitted. However, the bifurcation between principal and interest shall be undertaken upon receipt of the requisite information and supporting details from the creditor. Note 3: The said claim has been admitted based on the documents shared by the creditor. The admission is provisional and is subject to revision upon receipt and verification of the additional information and documents sought from the creditor. (Applies for all)**													